

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
STARRED QUESTION. NO. 22
TO BE ANSWERED ON THE 22ND JULY, 2025

DAMAGE TO CROPS DUE TO UNSEASONAL RAINS

*22. SHRI BHUMARE SANDIPANRAO ASARAM :
SHRI SUDHEER GUPTA :

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is aware of large scale damage caused to crops due to unseasonal rains, hailstorms and extreme weather conditions, if so, the details thereof, State-wise including Maharashtra, Madhya Pradesh and Uttarakhand;
- (b) whether the Government has conducted any survey to assess the loss incurred to the farmers due to unseasonal rains and hailstorms and if so, the details of the crops affected most;
- (c) the details of steps taken to assess the damage caused to crops and to provide timely relief to the affected farmers in the country, State-wise including Maharashtra and UT of Dadra and Nagar Haveli;
- (d) whether the Government has disbursed any financial assistance or compensation to the farmers affected by unseasonal rains particularly in the above States and UT; and
- (e) if so, the number of beneficiaries along with the amount of funds released as per the timelines prescribed under the Pradhan Mantri Fasal Bima Yojana (PMFBY) along with the details for the said States and UT?

ANSWER

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 22 DUE FOR REPLY ON 22ND JULY, 2025 REGARDING DAMAGE TO CROPS DUE TO UNSEASONAL RAINS.

(a) to (c): As per the National Disaster Management Plan (NDMP), the primary responsibility of disaster management including damage assessment and providing relief measures on ground level, rests with the State Governments concerned. The Central Government provides requisite logistics and financial support to the efforts of the State Governments. The State Governments provide financial relief to the affected people in the event of 12 notified natural disasters, from the State Disaster Response Fund (SDRF), already placed at its disposal, in accordance with approved items and norms of Government of India (GOI). However, in the event of disaster of a 'severe nature', additional financial assistance is extended from the National Disaster Response Fund (NDRF), as per laid down procedure, which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT). The financial assistance provided under SDRF and NDRF is by way of relief and not for compensation.

The details of the fund allocated and released under SDRF/NDRF to the States are available on Disaster Management, MHA's website i.e. ndmindia.mha.gov.in.

As per the information received from the State Governments / Union Territories, the details of cropped area affected due to hailstorm/heavy rain/flood during Monsoon Season 2025 (till 14.07.2025) are at **Annexure A**. The crops affected includes paddy, wheat, barley, mustard, jowar, bajra, maize, onion and horticulture crops.

(d) & (e): In Uttarakhand, an area of 4774.65 hectares has been included as per norms of SDRF with loss amount of Rs. 699.72 lakh. Odisha has paid Rs.15.39 crores out of SDRF to the farmers.

Number of beneficiaries along with amount of fund released under Pradhan Mantri Fasal Bima Yojana & Restructured Weather Based Crop Insurance Scheme as on 30.06.2025 is annexed as **Annexure -B**.

Details of cropped area damaged due to hailstorm/ heavy rain/flood during Monsoon Season 2025 (till 14.07.2025)

Crop Area Damage Data received from States/UTs during Monsoon Season - 2025 (w.e.f. 01.04.2025 to 14.07.2025)		
S.No.	Name of States/UTs	Affected Crop Area (in hectare)
1.	Arunachal Pradesh	1706.667
2.	Assam	35024
3.	Karnataka	18093
4.	Maharashtra	91429
5.	Manipur	439.776
6.	Meghalaya	6372.302
7.	Nagaland	11
8.	Odisha	753
9.	Sikkim	5.662
10.	Jammu & Kashmir	1239.09
11.	Dadra & Nagar Haveli and Daman & Diu	Nil
12.	Uttarakhand	8.468
13.	Punjab	3569.11236
Total		1,58,651.077

*Source : As received from MHA

The number of beneficiaries along with amount of fund released under Pradhan Mantri Fasal Bima Yojana & Restructured Weather Based Crop Insurance Scheme as on 30.06.2025

State/UT Name	Farmers Applications Insured (lakh)	Area Insured (lakh ha)	Paid Claims	Farmer Applications Paid Claims (lakh)
	Total		Rs. Crore	
A & N Islands	0.0	0.0	0.3	0.0
Andhra Pradesh	435.7	194.7	5,395.8	66.1
Assam	62.9	37.4	650.3	9.9
Bihar	52.3	48.3	811.1	4.7
Chhattisgarh	435.4	212.1	7,498.6	111.5
Goa	0.0	0.0	0.1	0.0
Gujarat	83.9	112.3	5,613.3	29.3
Haryana	388.3	151.9	8,907.4	76.5
Himachal Pradesh	26.2	342.6	595.5	11.3
Jammu & Kashmir	9.5	5.5	153.9	2.7
Jharkhand	71.7	33.2	857.3	9.0
Karnataka	223.6	190.9	16,982.7	122.9
Kerala	9.6	5.0	629.9	4.9
Madhya Pradesh	1,013.7	1,001.0	30,248.5	305.4
Maharashtra	1,306.7	796.7	43,339.5	618.0
Manipur	0.4	0.4	8.8	0.2
Meghalaya	0.9	0.3	24.1	0.3
Odisha	654.7	124.3	7,141.5	111.9
Puducherry	1.9	0.7	16.5	0.4
Rajasthan	1,941.5	914.3	29,034.8	486.2
Sikkim	0.1	0.0	0.2	0.0
Tamil Nadu	381.1	129.4	15,235.3	174.4
Telangana	39.0	40.1	1,906.4	12.2
Tripura	14.0	2.6	12.2	1.3

Uttar Pradesh	529.3	337.6	5,718.6	92.9
Uttarakhand	20.0	232.3	1,208.4	10.0
West Bengal	138.2	57.9	1,268.0	19.5
GRAND TOTAL	7,840.7	4,971.9	1,83,258.9	2,281.5
